NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
-- BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB) No.152/BB/ 17	_	Admission		DDB Marketing Services Pvt Ltd Vs Le Ecosystem Technology India Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

Matter is listed today for admission. Registry raised some objections. Petitioner/Operational Creditor to comply the objections. List it on 19/12/2017.

Member (T)

Member (J)